

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 14<sup>th</sup> February, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 02/2019 (CZ) (I. A. No. 02/2019)	Manisha Dwivedi Vs. State of Madhya Pradesh & Ors.	Mr. Apoorv Pandey, Adv. for Applicant
2.	Original Application No. 07/2019 (CZ) (I.A. No. 14/2019)	Suman Kanwar Vs. State of Rajasthan & Ors.	Mr. Nitin Patel, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 116/2016 (CZ) <b>WITH</b>	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
4.	Original Application No. 11/2015 (CZ) <b>WITH</b>	Kishore Samrite Vs. M/s. Hindustan Copper Ltd. & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
5.	Original Application No. 27/2016 (CZ) (M.A. No. 672/2016)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
6.	Original Application No. 25/2018 (CZ)	Vinay Ruthia Vs. Smt. Sushma Narang & Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Apoorv Pandey, Adv. for R-1 to 4 Ms. Parul Bhadora, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for R-5
7.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid & Mr. Vivek Choudhary, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan
<b>FOR HEARING</b>			
8.	<b>Original Application No. 458/2018</b> (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Siddharth Chauhan, adv. Mr. Om S. Shrivastava, Adv. for MoEF
9.	<b>Original Application No. 459/2018</b> (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for CG

			Ms. Parul Bhadoria, Adv. for CECB
<b>CASES AT SR. NO. 10 TO 12 WILL BE TAKEN-UP ON 19.02.2019 FOR HEARING</b>			
10.	Original Application No. 04/2015 (CZ) (M.A. No. 401/2017)	Kishore Samrite Vs. Union of India & Ors.	Mr. Vivek Chouhary, Adv. for Applicant
11.	Original Application No. 50/2015 (CZ)	Sanjiv Tiwari Vs. Digamber Jain & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant
12.	Original Application No. 54/2015 (CZ)	Babulal Jajoo Vs. State of Rajasthan & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**